## VIDYASAGAR LEARNING PRIVATE LIMIT Claims as on 17th October, 2021

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (insolvency Resolution Process for Corporate Persons) Regulations, 2016

	3 Mr. V Khan	2 Mr. Sanj Gokhale	1 Indi	No. No.
	'akarahmad Aziz	ay Vasant	India Printing Works	Name of COC Member
TOTAL	14. Batul Aman, Tahoor Park, Near Operational Vista Residency, Indira Nagar, Creditor Nashik-422006	A3/6 & A3/1, Vimal Udhyog Operatio Bhavan, Manirama, Nagarkar Marg, Creditor Mahim-400016	India Printing House 42 GD Ambekar Marg Wadala, Mumbai 400031	Address
	Operational Creditor	Operational Creditor	Operational Creditor	Category
41,29,403	3,08,634	2,79,960	35,40,809	Amount of Amo
32,46,033	3,08,634	2,79,960	26,57,439	ount of admitted
100.00	9.51	8.62	81.87	% of member
	Unsecured	Unsecured	Unsecured	Extent to which the debts or dues are secured or unsecured
	admitted	admitted	admitted	* Proofs admitted/ rejected
			•	Remarks

also subject to verification of books of accounts of Corporate Debtor. \* The Claims Submitted are been Accepeted based on the Information and Documents Submitted before IRP/RP and

IBBI/IPA-002/IP-N00285/2017-2018/10843

Mr. Anish Gupta

(Interim Resolution Professional)

VIDYASAGAR LEARNING PRIVATE LIMITED

(A Company under corporate insolvency resolution process by NCLT Order dated 17.08.2021)